

**FORM B****PUBLIC ANNOUNCEMENT**

**(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)**

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
SREE BAJRANG INFRACON PRIVATE LIMITED**

| SL NO. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                      |
|--------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1      | Name of corporate debtor                                                           | Sree Bajrang Infracon Private Limited                                                                                                                                                                        |
| 2      | Date of incorporation of corporate debtor                                          | 11/06/2013                                                                                                                                                                                                   |
| 3      | Authority under which corporate debtor is incorporated /registered                 | Registrar of Companies, Shillong                                                                                                                                                                             |
| 4      | Corporate Identity No. of corporate debtor                                         | U45209AS2013PTC011550                                                                                                                                                                                        |
| 5      | Address of the registered office and principal office (if any) of corporate debtor | Gyankonika Apartment, IInd Block, 4-C, Basisthapur, Bye Lane3, Kamrup, Guwahati, Assam 781028                                                                                                                |
| 6      | Date of closure of Insolvency Resolution Process                                   | 10.07.2024                                                                                                                                                                                                   |
| 7      | Liquidation commencement date of corporate debtor                                  | 20.12.2024                                                                                                                                                                                                   |
| 8      | Name and registration number of the insolvency professional acting as liquidator   | <u>Name:</u><br>CA Purshotam Gaggar<br><u>Registration no.:</u><br>IBBI/IPA-001/ IP-P00487/2017-18/10875                                                                                                     |
| 9      | Address and e-mail of the liquidator, as registered with the Board                 | <u>Address:</u><br>P Gaggar & Associates,<br>Chartered Accountants<br>Advika, 3rd Floor<br>Opp Ferry Ghat, M.G. Road,<br>Pan Bazar<br>Guwahati, Assam-781001<br><u>Email:</u><br>purshotamgaggar@hotmail.com |



|    |                                                                      |                                                                                                                                                                                                      |
|----|----------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 10 | Address and e-mail to be used for correspondence with the liquidator | <u>Address:</u><br>P Gaggar & Associates,<br>Chartered Accountants<br>Advika, 3rd Floor<br>Opp Ferry Ghat, M.G. Road,<br>Pan Bazar<br>Guwahati, Assam-781001<br><u>Email:</u><br>liq.sbipl@gmail.com |
| 11 | Last date for submission of claims                                   | 19.01.2025                                                                                                                                                                                           |

Notice is hereby given that the National Company Law Tribunal, Guwahati Bench has ordered the commencement of liquidation of Sree Bajrang Infracon Private Limited on 20<sup>th</sup> December, 2024 under Section 33 of the Code (Copy of the order received by liquidator on 24-12-2024).

The stakeholders of Sree Bajrang Infracon Private Limited are hereby called upon to submit their claims with proof on or before 19<sup>th</sup> January, 2025, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

*Pl.*



**CA Purshotam Gaggar**  
**Liquidator for Sree Bajrang Infracon Private Limited**

Place: Guwahati

Date: 26/12/2024